

ITEM NO.4

COURT NO.11

SECTION XI

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Petition(s) for Special Leave to Appeal (C) No(s). 26993/2017

(Arising out of impugned final judgment and order dated 30-06-2017 in WPSB No. 1880/2017 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

HONBLE HIGH COURT OF JUDICATURE  
AT ALLAHABAD REGISTRAR GENERAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.102227/2017-EXEMPTION FROM FILING O.T. and IA No.105860/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS and IA No.130173/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS and IA No.26886/2018-impleading party)

WITH

SLP(C) No. 27284/2017 (XI)  
(FOR EXEMPTION FROM FILING O.T. ON IA 103548/2017  
FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 103550/2017)

SLP(C) No. 27876/2017 (XI)  
(FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 106272/2017  
FOR EXEMPTION FROM FILING O.T. ON IA 106273/2017  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS ON IA 106274/2017 and  
IA No.126131/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS)

Diary No(s). 31887/2017 (XI)  
(FOR PERMISSION TO FILE SLP/TP ON IA 110141/2017  
FOR CONDONATION OF DELAY IN FILING ON IA 110142/2017  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
110143/2017  
FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 110144/2017  
FOR EXEMPTION FROM FILING O.T. ON IA 110145/2017)

Diary No(s). 39750/2017 (XI)  
(IA No.9568/2018-CONDONATION OF DELAY IN FILING and IA  
No.9571/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and  
IA No.9572/2018-EXEMPTION FROM FILING O.T. and IA No.9570/2018-  
CONDONATION OF DELAY IN REFILING)

T.P.(C) No. 81/2018 (XVI-A)

Date : 13-03-2018 These petitions were called on for hearing today.

**CORAM :**

**HON'BLE MR. JUSTICE ADARSH KUMAR GOEL  
HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN**

**For Petitioner(s)** Mr. R. Venkataramani, Sr. Adv.  
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Mr. M.R. Shamshad, Adv.  
Mr. Praveen Vignesh, Adv.  
Mr. Vyom Raghuvashi, Adv.  
Mr. Sangya Megi, Adv.

**(SLP(C) No.27284 /2017)** Mr. P.S. Patwalia, Sr. Adv.  
Mr. Sakshi Kakkar, AOR

**(Diary No.31887 /2017)** Mr. Siddharth Luthra, Sr. Adv.  
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Mr. Shakti Singh, Adv.  
Mr. Karan S., Adv.  
Ms. Mainka Verma, Adv.

Mr. Rakesh Dwivedi, Sr. Adv.  
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**For Respondent(s)** Mr. R. Basant, Sr. Adv.  
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Mr. Aviral Saxena, Adv.

Mr. Sanjay Kumar Tyagi, AOR

Mr. Venkita Subramoniam T.R, AOR

For Applicant(s) Mr. Rakesh U. Upadhyay, Adv.

Ms. Aarti Upadhyay, Adv.

Mr. Amar Deep Sharma, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Arguments heard.

Judgment reserved.

(SWETA DHYANI)  
SENIOR PERSONAL ASSISTANT

(PARVEEN KUMARI PASRICHA)  
BRANCH OFFICER